

Allahabad Bench

CP No.(IB) 501/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.03.2021

NAME OF THE COMPANY: Morphogenesis V/s Bricktown Developers Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.(IB)501/ALD/2019

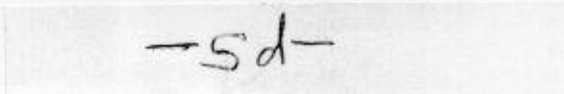
Ms. Babita Jain, Advocate for the Petitioner, Sh. Tapan Sangal alongwith Sh. Dharmendra Singh and Ms. Neha Singh, Advocates for the Respondent are present.

Ld. Counsel appearing for the respondent seeks further time to file reply. Prayer is allowed. Let the same be filed with three weeks, thereafter, rejoinder, if any, may be filed within one week.

Accordingly, put in the week commencing 26th April, 2021 before the Regular Court, by which time pleadings may be exchanged between the parties.

Dated : 18.03.2021

Typed by :
Kumud Narayan
(P.S.)


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)